

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.10633 of 2021

(Arising out of OIO-MUN-CUSTM-000-COM-13-20-21 dated 29/10/2020 passed by
Commissioner of CUSTOMS-MUNDRA)

ALISHAN IMPEX

418 Sector 12 Huda 2, Panipat
Panipat, Haryana

.....Appellant

VERSUS

C.C.-MUNDRA

Office Of The Principal Commissionerate Of Customs, Port User Buld. Custom House Mundra,
Mundra
Kutch, Gujarat-370421

.....Respondent

APPEARANCE:

Shri Jatin Mahajan, Advocate for the Appellant

Shri J. A Patel, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 29.09.2021
DATE OF DECISION: 11.01.2022

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10145 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**